

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2746
TO BE ANSWERED ON 02.08.2018

WAGE COMPONENT UNDER SCSP/TSP

2746. SHRI NABA KUMAR SARANIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether as per the guidelines on Tribal Sub-Plan (TSP)' wage component should not be included under Scheduled Castes Sub-Plan (SCSP)/TSP, especially under the rural employment schemes like Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) whether funds have been allocated to MGNREGS from the TSP budget during the last three financial years in contravention of the aforesaid guidelines;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the corrective measures being taken by the Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): The Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP) guidelines envisages earmarking of plan funds to schemes which directly benefit the individuals, households and habitats of SCs and STs respectively. As per the guidelines of the erstwhile Planning Commission issued in the year 2010, differential earmarking was fixed to the Central Ministries / Departments under plan funds for SCSP and TSP, respectively.

MGNREGA is a demand driven scheme and requirement of funds and employment generation under MGNREGA depend on demand for work and as such no specific earmarking of funds is made in MGNREGA under SCSP and TSP. Further, to increase SC/ST participation under MGNREGA, some major initiatives taken are:

- (i) Special focus on SC/ST area for capturing demand for work.
- (ii) Focused review of provision of works to SCs/STs.
- (ii) Taking up individual asset programme for SCs/STs and other vulnerable groups so that sustainable assets are created.
